TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the 30th April, 1987.

NOTIFICATION INCOME-TAX

it is hereby notified for general information that the Institution mentioned below has been approved by Department of Scientific & Industrial Research, New Delhi, the Prescribed Authority for the purposes of clause (iii) of subsection (1) of Section 35 (Thirty five/One/Three) of the Income-tax Act, 1961 read with Rule 6 of the Income-tax Rules, 1962 under the category "Institution" subject to the following conditions:-

- i) That the Pan Asian Management and Rural Research Organisation, New Delhi will maintain a separate account of the sums received by it for scientific research.
- of its scientific research activities to the Prescribed Authority for every financial year in such forms as may be laid down and intimated to them for this purpose by 31st May each year.
- Authority by 30th June each year a copy of their audited annual accounts showing their total income and expenditure and Balance Sheet showing its assets liabilities with a copy of each of these documents to the Central Board of Direct Taxes, New Delhi and the concerned Commissioner of Income-tax.
- of Direct Taxes, Ministry of Finance (Department of Revenue), New Delhi, 3 months in advance before the expiry of the approval for further extension.

 Applications received after the date of expiry of approval are liable to be rejected.

TNETITION

Bala Mandir Research Foundation, 126, G.N. Chetty Road, T.Nager. Madras-600 017.

This Notification is effective for a period from

1-4-1987 to 31-3-1989.

(Y.K. Batra) Under Secretary to the Government of India

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- O.S.D.(Legal), 4th Floor, Super Bazar Building, Connaught Circus, New Delhi.
- Directorate of O & M Serveces (Income-tax), Aiwane-Ghalib, 5. Mata Sundri Lane, New Dalhi.
- 6. The Secretary, Department of Scientific & Industrial Research, Technology Bhavan, New Mehrauli Road, New Delhi with reference to their O.M. No. 1/328/87-TUVE

dated 5-3-87

- The Joint Secretary & Legal Adviser, Ministry of Law, Shastri Bhavan, New Delhi.
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 - The President, Sala Mandir Research Foundation 126, Chetty Hoad, T.Nagar, Madras-500 01-7.

Y.K. Batra) Under Secretary to the Government of India